

SHRI MAHESWAR NAIK: What I want to know is whether it is not possible to increase home consumption? At the present moment the country is not consuming the entire quantity of raw skin that is being exported from India.

SHRI SATISH CHANDRA: That is true. The availability of raw goat skin is more than 3 crores while the internal requirement is only 20 lakhs. The rest has to be exported. Raw goat skin was going out in a raw form; the effort now is that it should go out in a processed form.

•166. [The questioner (Shri M. S. Gurupada Swamy) was absent. For answer, vide col. 630 infra.]

•167. [The questioner (Shri J. H. Joshi) was absent. For answer, vide cols. 630-31 infra.]

AMBUSHING OF MILITARY AND CIVILIAN MOTOR CONVOYS BY HOSTILE NAGAS

•168. SHRI FARIDUL HAQ ANSARI: Will the PRIME MINISTER be pleased to state the number of military and civilian motor convoys that were ambushed by the hostile Nagas between April and July, 1960?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): 3 (Three).

SHRI FARIDUL HAQ ANSARI: May I know whether there has been any casualty?

SHRIMATI LAKSHMI MENON: There was no casualty in the two incidents on the 20th May and 24th May. In the incident that happened on the 31st May the driver of the jeep and one Other Rank were injured.

BIRLA'S INVITATION TO THE U.S. INDUSTRIALISTS TO INVEST IN INDIA

*169. SHRI BHUPESH GUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to Shri G. D. Birla's address to the United States industrialists at New York on April 26, 1960, inviting them to invest in India and promising them, *inter alia*, 25 per cent profits;

(b) whether Shri Birla consulted Government and ascertained their views before making such statements and giving such assurances to foreign investors;

(c) if not, whether Government share Shri Birla's views; and

(d) whether Government have communicated their views in this regard to Shri Birla?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

No copy of the speech by Shri G. D. Birla at New York has been received by the Government. It is understood that it was not a prepared speech and possibly no authentic record exists. Government is therefore not in a position to say anything on the matter.

SHRI BHUPESH GUPTA: The statement says that it was not a prepared speech and so the Government is not in a position to say anything. How does the Government know that it was not a prepared speech and what did the Government do when this particular speech was reported widely in the papers and went uncontradicted either by the maker of the speech or by anybody on his behalf?

SHRI MANUBHAI SHAH: How does the Government hold itself responsible for any private citizen making a speech? We made enquiries from our New York Consulate and they said there was no written record of the speech or anything on which we could base our comments.

SHRI BHUPESH GUPTA: It is not a question of a private individual making a speech. It is a question of a famous industrialist of the country offering invitation to the American capital to come to India and saying that 25 per cent of the profits would be available. Did the Government think it fit to draw his attention to the Industrial Policy Resolution of the Government and to other postulates and principles laid down in the Second Five Year Plan and suggest that such a statement is not to be made by anyone, whether he is an industrialist or otherwise since it is not in consonance with the policy of the Government?

SHRI MANUBHAI SHAH: It is all very clear that the Industrial Policy Resolution stands four square and it is being properly implemented. It is only within that policy that all industries are licensed. So anybody making any speech does not go above that Resolution and we are not sure what actually he spoke.

SHRI BHUPESH GUPTA: See, Sir, how unsure he is that he has not spoken.

MR. CHAIRMAN: The question is this. The Industrial Policy Resolution stands. You may make a speech or a famous industrialist may make a speech but that does not affect the policy of the Government.

SHRI BHUPESH GUPTA: It does affect, I tell you. They are the ruling class. It does affect. In view of the fact that such an important personality in the business world had made a speech of this kind, was it not the duty of the Government of India to make it known to his audience—the American readers of newspapers and others—that this was not the policy of the Government of India and point out that it was a wrong and improper statement on the part of an individual member?

. (No reply.)

SHRI JASWANT SINGH: Sir, I would like to know whether there is any ban on foreign industrialists investing in India and secondly if somebody makes an offer in his private capacity, would that offer be accepted by the foreign investors?

SHRI BHUPESH GUPTA: I think he will offer 50 per cent.

MR. CHAIRMAN: Order, order.

SHRI MANUBHAI SHAH: Firstly, the hon. Member himself several times makes speeches which we do not go on contradicting. We hold on to the policy which is the national policy adumbrated before the two Houses of Parliament and we are working within that policy.

As far as the other question is concerned, foreign capital is welcome but within the four corners of the Industrial Policy Resolution including the Prime Minister's statement on foreign capital.

SHRI D. A. MIRZA: Is it permissible for an individual, however big he may be, to extend an invitation to foreign investors to invest in India?

SHRI MANUBHAI SHAH: It is a broad invitation just as everyone of us say everywhere that foreign capital is welcome provided it comes within the four corners of the Industrial Policy Resolution. And what statement he made, we are not sure.

**APPRECIATION OF THE COMMONWEALTH
PRIME MINISTERS' CONFERENCE
BROADCAST OVER CALCUTTA STATION OF
A.I.R.**

/SHRI BHUPESH GUPTA*: UU-
DR. Z. A. AHMAD:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

\$The question was actually asked on the floor of the House by Shri Bhupesh Gupta.